

cipate in self-help community project and their refusal has made the leaders wild in their oratory?

Shri Dinesh Singh: I am not quite sure as to what the hon. Member means by self-help community projects.

Shri Hem Barua: In today's *Statesman* there is an article where it is said that the Indians . . .

Mr. Speaker: The Deputy Minister only said that he should put the question in simpler language so that everyone of us would be able to understand him.

Shri Hem Barua: I would make it very simple. Is it a fact that Indians in Tanganyika, even the traders, are forced to participate in self-help community projects and their refusal to do so, particularly the traders, has made the leaders there very wild in their oratory against the Indians?

Shri Dinesh Singh: I take it that the hon. Member means people of Indian origin and not Indians. We have not received any information of this kind. They have their programmes—community development and other programmes—and I suppose they expect the people to cooperate with them.

Evaluation of Rehabilitation Schemes

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- *274. { **Shri B. K. Das:**
 { **Shri Subodh Hansda:**
 { **Shri S. C. Samanta:**
 { **Shri M. L. Dwivedi:**

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether as per recommendations of the Estimates Committee (1961-62), any evaluation of the results of rehabilitation schemes financed by the Central Government in West Bengal has been made; and

(b) if so, the findings of the survey?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri P. S. Naskar): (a) and (b). A number of schemes have been selected for

the purpose of sample survey. Of these, the working of only one scheme viz., the Poultry Multiplication Centre at To lygunge, Calcutta could be examined in detail so far. The result of the survey in this case showed that the scheme had been implemented satisfactorily.

Shri B. K. Das: The hon. Minister said that a number of schemes have been selected for sample survey. May I know what schemes have been selected for this purpose?

The Minister of Works, Housing and Supply (Shri Mehr Chand Khanna): About 30 schemes have been selected. They can be divided into the following heads: education, medical, vocational and technical training, industry and housing, squatters' colonies and so on.

Shri B. K. Das: How many schemes have been examined so far?

Shri Mehr Chand Khanna: Only one and that has been said in the reply to the main question.

Shri Subodh Hansda: Is the Government aware of the difficulties of displaced persons in Calcutta, and may I know whether any survey has been made of the living conditions of the refugees that are squatting in and around Calcutta city and if so whether Government have any scheme to rehabilitate these people?

Shri Mehr Chand Khanna: The condition of the displaced persons in Calcutta is far better than outside.

Shri Subodh Hansda: I want to know whether any survey has been made of the living conditions of the people residing around Calcutta who have not received any Government aid and help for their rehabilitation and whether Government have any scheme to rehabilitate those people.

Shri Mehr Chand Khanna: If the hon. Member is referring to the displaced persons who have been taken

from camps in West Bengal to places outside West Bengal, I can say with confidence that they are being rehabilitated in a very satisfactory manner.

Shri Subodh Hansda: That is not my question.

Mr. Speaker: He wants to know whether some displaced persons are settled around Calcutta and whether any survey has been made about their living conditions.

Shri Mehr Chand Khanna: There are round about 30 lakhs of displaced persons in West Bengal and a large number of them have been rehabilitated. Some still remain to be rehabilitated. They are partially rehabilitated and they are part of the residuary problem. Funds have been provided and they will be rehabilitated in due course of time.

Shri S. C. Samanta: May I know when the other schemes will be taken up by the Government and whether the scheme that was put forward before the Prime Minister when he recently visited Calcutta regarding about 1 million displaced persons who have received very scanty rehabilitation benefits or no benefit will also be taken up?

Shri Mehr Chand Khanna: I have no idea as to what was represented to the Prime Minister in Calcutta. At least I have not received any note or communication from him in this connection. But I have seen Press reports to the effect that there is the problem of partially rehabilitated persons in Calcutta. I am fully aware of it. We are providing funds for it and we are tackling it.

Shrimati Renuka Ray: Is it a fact that there are a large number of persons squatting in unrecognised colonies in Calcutta who have not received rehabilitation aid of any kind?

Shri Mehr Chand Khanna: As far as rehabilitation is concerned, we have dealt with it in a very sympathetic and generous manner throughout.

Shrimati Renuka Ray: Sir, my question has not been answered. I

want to know whether it is a fact that there is a large number of un-recognised, so called, squatters' colonies where no aid has been given nor any arrangement made for taking the persons to some other place?

Shri Mehr Chand Khanna: Sir, the number of squatters' colonies—I am talking from memory—in Calcutta is round about 140 to 150. Those colonies have been recognised.

Mr. Speaker: The hon. Minister is talking of regularised colonies whereas the hon. lady Member wants to know about un-recognised colonies.

Shri Mehr Chand Khanna: The colonies are recognised by the State Government, the enumeration is done by the State Government and the survey is done by the State Government. According to information given to me by the State Government, the number of such colonies is anything between 140 and 150.

Shrimati Renuka Ray: My point has not been answered.

Mr. Speaker: Order, order.

Shrimati Renuka Ray: My point was not that.

Mr. Speaker: What I could understand I put to the hon. Minister and he has answered it.

श्री क० ना० तिवारी माननीय
मन्त्री जी ने अभी बताया है कि बंगाल से
बाहर जो ईस्ट बंगाल के रिफ्यूजी भेजे गए
हैं उनकी हालत अच्छी है, उनका रिहैबिली-
टेशन हो गया है। क्या आप को मालूम
है कि चम्पारन में तीस हजार से चालीस
हजार के बीच रिफ्यूजी ट्रस्ट बंगाल के भेजे
गए हैं, ईस्ट बंगाल से, और उनमें से बहुतों
की हालत खराब है और अगर हां, तो
उनके बारे में क्या किया जा रहा है ?

अध्यक्ष महोदय : यह एक अलग
सवाल है। यह सवाल रिहैबिलिटेशन स्कीम्स
इन ईस्ट बंगाल से ताल्लुक रखता है।

श्री क० न० तिवारी : ईस्ट बंगाल के जो रिफ्यूजी वैंस्ट बंगाल आए थे, उनको ही वहाँ पर भेजा गया है।

श्री मेहर चन्द खन्ना बिहार में चौदह पंद्रह हजार परिवार भेजे गए हैं और पांच और छः करोड़ के बीच उनको बसाने के ऊपर खर्च किया गया है जिसमें चम्पारन के भाई भी शामिल हैं।

श्री क० न० तिवारी मेरा सवाल दूसरा है

अध्यक्ष महोदय : यह मैं आपको पहले ही बता चुका हूँ कि यह सवाल evaluation of the results of re-habilitation schemes financed by the Central Government in West Bengal से ताल्लुक रखता है। आपने अभी कहा है कि जो बाहर गए हैं। इस वास्ते यह एक अलग सवाल है। और इस सवाल से पैदा नहीं होता है।

Shri Dinen Bhattacharya: May I know whether the Government has ascertained the residuary problems which are to be solved?

Shri Mehr Chand Khanna: Yes, Sir, in consultation with the State Government of West Bengal.

Shri Dinen Bhattacharya: Which are those residuary problems?

Mr. Speaker: Order, order. I am not allowing that question—Shri Banerjee.

Shri S. M. Banerjee: I want to know whether it is a fact that the hon. Minister had a discussion with the Chief Minister and other Ministers of West Bengal about the residuary problem; if so, what were the points of common agreement with regard to the problem?

Shri Mehr Chand Khanna: Though this question does not arise as part of the supplementaries, I would like to offer this information to the House

that during my visit to Calcutta only 10 or 15 days ago I had a discussion with the Chief Minister as well as the Rehabilitation Minister there and there was a common agreement between us in regard to all the rehabilitation problems in West Bengal.

Paper Manufacture in Jammu

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*275. { **Shri S. C. Samanta:**
Shri Subodh Hansda:
Shri B. K. Das:
Shri M. L. Dwivedi:
Shri Hem Raj:
Shri D. C. Sharma:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Russian Team which surveyed Jammu State for raw materials for the manufacture of paper has submitted its report;

(b) if so, what are the specific recommendations; and

(c) whether all the recommendations have been accepted?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) Yes, Sir.

(b) and (c). A statement is laid on the Table of the House.

STATEMENT

The Russian team has indicated in their preliminary report that there is scope for establishment of two units for manufacture of paper based on conifers, one in Jammu and the other in Kashmir. They have also made certain recommendations regarding the varieties to be manufactured in these two units and the action to be taken to implement their suggestions. The recommendations of the Russian Team are under consideration by a Co-ordination Committee set up by the Government.

Shri S. C. Samanta: May I know whether the Co-ordination Committee that has been formed some members from the State of Jammu and Kashmir on it?